

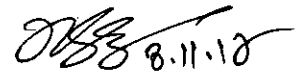
Customs, Excise and Service Tax Appellate Tribunal
169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014
Website : www.cestat.gov.in
SINGLE MEMBER Appeal Branch
CAUSELIST

COURT No. : 2

Dated : 16/11/2017
Day : Thursday Time : 10:30

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>REGULAR MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/75227/2017	BALMER LAWRIE & CO LTD	C.C.E., Kolkata-I	IP/DR	
2	E/75229/2017	BALMER LAWRIE & CO LTD	C.C.E., Kolkata-I	IP/DR	
3	E/75817/2017	C.C.E., Kolkata-V	GREENPLY INDUSTRIES LTD	DR/IP	
4	E/76447/2017	BALMER LAWRIE & CO LTD	C.C.E., Kolkata-VI	IP/DR	
5	ST/76826/2017	KISHALAY COMMERCE PVT LTD	C.C.E. & S.T., Siliguri	IP/DR	


8.11.17

Deputy Registrar
(SINGLE MEMBER Appeal Branch)